20

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 60/NCLT/AHM/2017 (New) With Gujarat High Court CP no. 485 and CA No. 464/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

M B Stone Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. VAIBHAUI PARIKH

APVOCATE

PETITIONER

2. L'Alit M. Palai Advocale Objection

<u>ORDER</u>

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. Learned Advocate Mr. Lalit Patel present for objector.

Affidavit of Kotak Mahindra Bank (objector) filed withdrawing objections and stating no objection to the proposed scheme.

Affidavit of petitioner filed along with the certificate of chartered accountant giving the value of debts due to the secured and unsecured creditors of the Transferee company.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Objector.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of May, 2017.